



OA NO 154 OF 2024 ADDITIONAL AFFIDAVIT IN COMPLIANCE OF THE ORDER DATED 7.1.2025

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, BENCH AT PUNE

Original Application No. 154 of 2024.

Krunal N. Ghare

.....) Applicant.

VERSUS

PCMC & Others  
Respondents.

.....)

Additional Affidavit in compliance of the Order passed by Hon'ble Tribunal dated 7<sup>th</sup> January 2025.

I, Prashant Patil, SE, Engineering Department of PMRDA, Respondent No.2 is filing this Additional Affidavit only with a limited purpose of bringing on record the details no of STPs to be set up by the PMRDA in the Tabular Form within 35 kms falling under the PMRDA along with the approximate Time-Line as under:

I say & submit total 35 Kms area of Pavana River Stretch comes under the jurisdiction of the PMRDA. The following Statement is submitted giving the details of the Proposed STPs.

Statement showing to be Proposed STPs in area of Pavana-River Stretch coming under R.N.2

S.N.	STP-Location at PMRDA for New STP	To be Installed Capacity-cum/day	STP-Utilization Capacity Cum/day	Technology (UASB/ASP/OP/SBR/MBR/FAB/SIBF etc.
1	Urse-1 (L)	110	-	SIBF
2	Urse-2 (L)	200	-	SIBF
3	Parandvadi-3 (L)	240	-	SIBF
4	Somatane-4 (L)	830	-	MMBR
5	Shirgoan-5(L)	90	-	SIBF
6	Gahunje-6 (L)	130	-	SIBF
7	Gahunje-7 (L)	500	-	MMBR
8	Shivane-1 (R)	60	-	SIBF
9	Shivane-2 (R)	50	-	SIBF
10	Bebadohol-3 (R)	55	-	SIBF
11	Bebadohol-4 (R)	300	-	MMBR
12	Dhamane-5 (R)	95	-	SIBF
13	Godumbare-6 (R)	65	-	SIBF
14	Salumbare-7 (R)	130	-	SIBF
15	Sagavade-8 (R)	670	-	MMBR

I, say and submit that the above proposed capacities are subject to the final approval of the DPR & grant of necessary administrative, technical & financial approval by the State & Central Government.



I say & submit that the approximate timeline and the names of the authorities, which are going to sanction the funds to be released and thereafter further timeline, which can be required for completion of the work in respect of provision of STPs wherever PMRDA is executing the work can be summarized as under-

1. The PMRDA has already given the details of steps taken by it with regard to the preparation of a Detailed Project Report in its earlier affidavit dated 01/01/2025 and stated that the work in respect of preparation of a Detailed Project Report is assigned to M/s **En-Struct Consulting Engineers** and it is in progress.s
2. As per the earlier DPR prepared in another matter, the time required for preparation of DPR by the Agency appointed by PMRDA, was about 4 Months. Therefore, approximate time for preparation of DPR as discussed with the concerned agency (M/s **En-Struct Consulting Engineers** ) is may be 4 Months.
3. After preparation of DPR, necessary approval will have to be obtained from the Principal Secretary, Maharashtra Environment and Climate Change Department, Government of Maharashtra after examination by PMRDA. Approximate time require for obtaining such approval may be 2 Months .
4. After approval of Principal Secretary, Maharashtra Environment and Climate Change Department, Government of Maharashtra, the proposal will be vetted by an Expert Agency like IIT Powai/ Rurkee/ NEERI, as may be approved by the PMRDA. In usual course, such expert agency takes minimum 3 months.
5. Thereafter, the proposal vetted by an Expert Agency will be submitted to National River Conservation Department for further appraisal thereof, which may require approximately 12 months period.
6. Thereafter, the DPR will be submitted to the State Government for necessary approval & issuance of GR. After issuance of GR, the Tender-Process will be initiated & then after finalization of party, work order will be issued & work may be executed as per the work order within stipulated period.

All above period of probable approvals are quoted as per past experience it may vary at the time of actual execution.

Solemnly affirmed on this 27<sup>th</sup> Day of January 2025 at PMRDA.



For Respondent – PMRDA  
Authorized Signature  
(Prashant Patil)

**BEFORE ME**  
27/1/25  
**VILAS ANANTA KUTE**  
NOTARY  
UNION OF INDIA  
Vitthalwadi, Aki, Pune-35.

**Noted And Registered**  
at Serial Number 461/2025